GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:1506 ANSWERED ON:05.03.2010 TAX RELATED AGREEMENT Ponnam Shri Prabhakar

Will the Minister of FINANCE be pleased to state:

- (a) the country-wise details of fresh agreement for the exchange of significant tax Information proposed to be signed by India with countries including Bermuda; and
- (b) the time which the agreements are stated to be completed in each case?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

- (a): India has initiated the process of negotiations of Agreement for the Exchange of Information and Assistance in Collection with respect to Taxes (AEI & ACT) with 20 priority countries/jurisdictions. These 20 prioritized countries/jurisdictions are Bahamas, Bahrain, Congo, Liberia, Liechtenstein, Marshall Islands, Monaco, Panama, Seychelles, St Kitts & Nevis, Maldives. Bermuda, British Virgin Islands, Cayman Islands, Gibraltar, Guernsey, Isle of Man, Jersey, Netherlands Antilles and Macau.
- (b): No specific time frame can be given as it involves bilateral scheduling of the negotiations and subject to completion of internal procedures.